

Central Administrative Tribunal
Principal Bench, New Delhi

OA No. 139/2017
MA No.141/2017

New Delhi this the 18th day of August, 2017

Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)

1. Rahul kamboj
Aged 26 years Fresh Appointment,
S/o Sh. Rishipal Kamboj,
R/o H.No.162, Street No.3,
Karan Vihar, Karnal,
Haryana-132001
2. Manoj Kumar Ghuraiya,
Aged 31 yrs Fresh Appointment
S/o Sh. Kartar Singh,
R/o near Saf Battallion,
In front of Krishi Vigyan Kendra,
Old Aampura Morena,
Madhya Prakesh-476001
3. Shriram Sharma,
Aged 27 years, Fresh Appointment,
S/o Sh. Lakhpati Prasad Payasi,
R/o 7/220, Shanti Colony,
Gali No.2, Bharahut Nagar,
Satna, MP-485001
4. Sagar Bajoliya,
Aged 25 yrs. Fresh Appointment,
S/o K. Bajoliya,
R/o Gospura No.2,
Behind Manmandir Talkies,
Hazira, Gwalior,
MP-474003
5. Parveen Kumar,
Aged 27 yrs Fresh Appointment,
S/o Rampal,
H.No.18, Village-Bhodia Khera,
Distt. Fatehabad
Haryana-125120
6. Pramila,
Aged 30 yrs. Fresh Appointment,
D/o Sh. Bhajan Singh,
R/o B-2/176, Harsh Vihar,
Lalmandir Road,
Delhi-110093

7. Ande Ramkhi,
Aged 26 years, Fresh Appointment,
S/o Sh. A. Kumaraswamy,
R/o H.No.-2-8-857, Near Old Bus Depot,
Venkatram Nagar, Hanamkonda,
Warangal Urban, PIN-506001
8. Bhagyashri Prabhakar,
Aged 25 yrs Fresh Appointment,
D/o RD Prabhakar,
R/o EWS QR No. 15/16, Vidyadhar,
Colony, Khajuraho,
Chhatarpur, MP-471001
9. Nitin Bihari Pandey,
Aged 26 years, Fresh Appointment,
S/o Gopal Pandey,
R/o Village Ahirupur
Post-Ghaziyapur Dist-Mau
Uttar Pradesh-221601
10. Shashank Sukla,
Aged 25 years Fresh Appointment
S/o Sh. Chhedi Lal Shukla,
R/o H.No.389, Krishna Ganj
Bindi, Fatgehpur,
Uttar Pradesh
11. Rahul Kumar Arya
Aged 26 years Fresh Appointment
S/o Sh. Gokul Parsad,
R/o Near Royal Maruti,
Service Station, Hamirpur
Chungi, Mahoba,
Uttar Pradesh-210427
12. Himanshu Singh,
Aged 26 years, Fresh Appointment,
S/o Sh. Jitendra Bahadur Singh,
R/o Mahalla Khurrampur
Sadar, Gorakhpur
Uttar Pradesh-273001
13. Akhil Chaturvedi,
Aged 26 years, Fresh Appointment,
S/o Sh. Sunil Kumar,
R/o H.No.81, Panchkuiyan,
Jhansi, UP-284002
14. Shashendra Chahar,
Aged 28 years, Fresh Appointment,
S/o Sh. Bacchu Singh,
R/o H.No.144, Old Arya Nagar,
Ghaziabad, UP-201001
15. Anil,
Aged 26 years, Fresh Appointment,

S/o Sh. Jai Singh,
 R/o VPO Mokhra Khas Pana,
 Khandyan, Rohtak,
 Haryana-124022

16. Sundar Lal,
 Aged 26 years Fresh Appointment,
 S/o Sh. Hori Lal,
 R/o M/1018, Bijuri Colliery,
 Anuppur, MP-484440

- Applicants

(By Advocate: Mr. S.Premchandra)

Versus

1. Prasar Bharati,
 Through General Manager,
 Mandi House, New Delhi

2. Staff Selection Commission,
 Through Secretary,
 Block-12, CGO Complex,
 Lodhi Road, New Delhi

- Respondents

O R D E R (Oral)

Justice Permod Kohli:

One MA No. 140/2017 for condonation of delay was dismissed by this Tribunal on account of non-furnishing of the necessary particulars on 13.01.2017 with liberty to the applicants to file a fresh MA. No fresh MA seems to have been filed. However, inadvertently, again, notice was issued in MA No. 140/2017. Learned counsel for the applicants submits that since he has been engaged later in time, he has no knowledge whether any fresh MA for condonation of delay has been filed or not. Learned counsel seeks leave of this Tribunal to withdraw the OA with liberty to file fresh one, including application for condonation, if so required. Prayer is allowed. The OA is dismissed as withdrawn. MA No.141/2017 also stands disposed of.

(K.N. Shrivastava)
 Member (A)

(Justice Permod Kohli)
 Chairman

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